

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/28/KOB/2022
SECTION	SECTION 59,241 C/ACT
NAME OF PARTIES	USHA KRISHNAKUMAR & OTHERS V/S THARAKAN WEB INNOVATIONS PVT LTD & OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH, ANU BALAKRISHNAN NAMBIAR.
RESPONDENTS ADVOCATE/ PROFESSIONAL	JOSEPH & KURIYAN.

23 April 2024

O R D E R

IA(C/ACT)/37/KOB/2024 in CP(C/ACT)/28/KOB/2022

List along with connected IA(C/ACT)/60/KOB/2024 for further consideration on **28.05.2024.**

IA(C/ACT)/170/KOB/2023 in CP(C/ACT)/28/KOB/2022

List along with connected IA(C/ACT)/60/KOB/2024 for further consideration on **28.05.2024.**

CP(C/ACT)/28/KOB/2022

Learned Counsel, Mr. Hari Kumar G Nair appears on behalf of the Petitioners through virtual mode. Learned Counsel, Mr. Sharad Kodianthara appears on behalf of the Respondents through virtual mode.

List along with connected IA(C/ACT)/60/KOB/2024 for further consideration on **28.05.2024.**

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**